



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.0705(II)/2026 [13]**

[I]

Transfers and Postings

The Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officers working in the cadre of Senior Civil Judge, for effective and better administration of justice:

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Rajendra Ghanshyambhai Barot [GJ00572]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Deodar, District Banaskantha	Principal Senior Civil Judge, Godhra, District Panchmahals
2	Mr. Satishkumar Rajendra Singh [GJ00682]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Rajula, District Amreli	Principal Senior Civil Judge, Ahmedabad (Rural)
3	Mr. Dilipsinh Bhavsinhji Gohil [GJ00757]	Full-Time Secretary, District Legal Services Authority, Khambhaliya, District Devbhumi Dwarka	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Petlad, District Anand
4	Mr. Mahesh Benimadhav Bajpai [GJ00720]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Limbdi, District Surendranagar	Chief Judicial Magistrate and Additional Senior Civil Judge, Palanpur, District Banaskantha
5	Mrs. Nita Ajaykumar Choksi [GJ00843]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dabhoi, District Vadodara	Chief Judge, Small Cause Court, Ahmedabad
6	Mr. Manish Dilipbhai Nandani [GJ00847]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Borsad, District Anand	Principal Senior Civil Judge, Vyara, District Tapi
7	Mr. Prakash Chunilal Soni [GJ00848]	Principal Senior Civil Judge, Lunavada, District Mahisagar	Principal Senior Civil Judge, Bhavnagar
8	Mr. Mehulkumar Kishorsinh Kher [GJ00859]	Principal Senior Civil Judge, Jamnagar	Principal Senior Civil Judge, Mahesana
9	Mr. Sanat Jayantilal Panchal [GJ00864]	Chief Judicial Magistrate, Ahmedabad City	Principal Senior Civil Judge, Surat
10	Mr. Narendrakumar Gunvantrai Parmar [GJ00869]	Principal Senior Civil Judge, Surat	Principal Senior Civil Judge, Jamnagar

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
11	Mr. Mahendrakumar Balubhai Parmar [GJ00871]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
12	Mr. Nileshkumar Nanjibhai Pathar [GJ00876]	Additional Chief Judicial Magistrate (CBI Court No. 1), Ahmedabad (Rural)	Chief Judicial Magistrate and Additional Senior Civil Judge, Surat
13	Mr. Dipak Jethabhai Parmar [GJ00879]	2nd Additional Chief Judicial Magistrate, Ahmedabad City	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
14	Mr. Chaitanya Navnitlal Marfatia [GJ00888]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Talaja, District Bhavnagar	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha
15	Mr. Dipaksinh Lalsinh Thakor [GJ00893]	Chief Judicial Magistrate and Additional Senior Civil Judge, Jamnagar	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Borsad, District Anand
16	Miss Akhtar Safibhai Shaikh [GJ00899]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Chief Judicial Magistrate and Additional Senior Civil Judge, Bhavnagar
17	Mr. Jainulabedin Abdulkarim Baxi [GJ00903]	Chief Judicial Magistrate and Additional Senior Civil Judge, Ahmedabad (Rural)	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
18	Mrs. Sunanda Prashant Dulera [GJ00887]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Chief Judicial Magistrate and Additional Senior Civil Judge, Rajkot
19	Mr. Pratap Dhirajlal Jethva [GJ00901]	Chief Judicial Magistrate and Additional Senior Civil Judge, Modasa, District Arvalli	Judge Labour Court (SD), Surat
20	Mr. Bhadreshkumar Govindbhai Patel [GJ00658]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Khambhat, District Anand
21	Mr. Ganpatsinh Parvatsinh Sodhaparmar [GJ00923]	Judge Small Cause Court, Ahmedabad	Additional Chief Judicial Magistrate, Ahmedabad City
22	Mr. Dilipkumar Vishnuprasad Patel [GJ00925]	3rd Additional Chief Judicial Magistrate, Ahmedabad City	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
23	Mr. Raghuvirsinh Anirudhsinh Zala [GJ00938]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Nakhatrana, District Kachchh	3rd Additional Chief Judicial Magistrate, Ahmedabad City

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
24	Mr. Hitesh Jayantilal Tanna [GJ00955]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Mundra, District Kachchh	4th Additional Chief Judicial Magistrate, Ahmedabad City
25	Mr. Kutbuddin Noormohammed Sarvaiya [GJ00966]	Judge Labour Court (SD), Ahmedabad	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Savarkundla, District Amreli
26	Mr. Yunusahmad Iqbalhussain Shaikh [GJ00967]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dhandhuka, District Ahmedabad (Rural)	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
27	Mr. Chiragkumar Kalidas Pipalia [GJ00994]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar	Chief Judicial Magistrate and Additional Senior Civil Judge, Junagadh
28	Ms. Jagruti Amrutlal Parmar [GJ01002]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Chief Judicial Magistrate and Additional Senior Civil Judge, Mahesana
29	Mr. Mehul Devdasbhai Parmar [GJ01036]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gondal, District Rajkot	Judge Labour Court (SD), Anand
30	Mr. Dharmesh Chandrakant Jani [GJ01022]	Principal Senior Civil Judge, Godhra, District Panchmahals	3rd Chief Judicial Magistrate and Additional Senior Civil Judge, Bhavnagar
31	Mr. Javedakhtarkhan Bajitkhan Ghasura [GJ01028]	Judge Labour Court (SD), Anand	Judge Labour Court (SD), Surat
32	Mr. Abbasmiya Mahammadmiya Shaikh [GJ01031]	Judge Labour Court (SD), Ahmedabad	Judge Labour Court (SD), Rajkot
33	Mr. Dharmendra Balavantrao Joshi [GJ00725]	Full-Time Secretary, District Legal Services Authority, Nadiad, District Kheda	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar
34	Mr. Bharat Hardas Odedra [GJ00804]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Khambhat, District Anand	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Shahera, District Panchmahals
35	Mr. Amish Girishchandra Oza [GJ00839]	10th Additional Chief Judicial Magistrate, Ahmedabad City	Judge Small Cause Court, Ahmedabad
36	Mr. Shaktisinh Ghanshyambhai Chanchu [GJ00885]	11th Additional Chief Judicial Magistrate, Ahmedabad City	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gondal, District Rajkot

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
37	Mr. Arvind Sardarsinh Patel [GJ01039]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Danta, District Banaskantha	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vapi, District Valsad
38	Mr. Bhargavsinh Ravsinh Solanki [GJ00919]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Prantij, District Sabarkantha	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
39	Mr. Mohammad Iliyas Noormohammad Shaikh [GJ01327]	Principal Senior Civil Judge, Himatnagar, District Sabarkantha	Chief Judicial Magistrate and Additional Senior Civil Judge, Vyara, District Tapi
40	Mr. Bharatkumar Vithalbhai Parmar [GJ00939]	12th Additional Chief Judicial Magistrate, Ahmedabad City	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jhalod, District Dahod
41	Mr. Mrugeshkumar Bipinbhai Bhavsar [GJ00968]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	Judge Labour Court (SD), Ahmedabad
42	Mr. Suhel Abdulrashid Tailor [GJ00990]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jhalod, District Dahod	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
43	Mr. Zaheerabbas Nisarahemad Munshi [GJ01034]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Padra, District Vadodara	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana
44	Mr. Vijaykumar Jayantibhai Chauhan [GJ01011]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Chikhli, District Navsari	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
45	Mr. Ramniklal Vallabhdas Jotania [GJ01027]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vapi, District Valsad	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Visnagar, District Mahesana
46	Dr. Anupama Krishnadivakar Sharma [GJ00634]	Principal Senior Civil Judge, Mahesana	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
47	Mr. Vanraj Rambhai Chaudhari [GJ00815]	13th Additional Chief Judicial Magistrate, Ahmedabad City	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi

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48	Ms. Alpababen Jayantilal Rana [GJ00895]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Petlad, District Anand	Chief Judicial Magistrate and Additional Senior Civil Judge, Godhra, District Panchmahals
49	Mr. Kirtan Bhailalbhai Rathod [GJ00981]	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Spare services as Full-Time Secretary, District Legal Services Authority, Rajkot
50	Mr. Pravinji Ratnaji Suthar [GJ01026]	Judge Labour Court (SD), Rajkot	Judge Labour Court (SD), Ahmedabad
51	Mr. Vijaysinh Bhavsinh Chauhan [GJ01045]	Judge Labour Court (SD), Ahmedabad	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Padra, District Vadodara
52	Mr. Miteshchandra Vinodkumar Patel [GJ01047]	Principal Senior Civil Judge, Chhotaudepur	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
53	Mr. Hareshkumar Vallabhbhai Jotaniya [GJ01054]	Full-Time Secretary, District Legal Services Authority, Rajkot	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
54	Mr. Niravkumar Rameshbhai Vyas [GJ01060]	Judge Small Cause Court, Ahmedabad	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
55	Mr. Sajidkhan Abdulkhan Pathan [GJ01071]	Chief Judicial Magistrate and Additional Senior Civil Judge, Junagadh	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dhandhuka, District Ahmedabad (Rural)
56	Dr. Rahul N Karnani [GJ01080]	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Mandvi, District Kachchh
57	Mr. Maneshkumar Mohanlal Shukal [GJ01090]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Sami, District Patan
58	Mr. Joy Snehalkumar Mehta [GJ01094]	Chief Judicial Magistrate and Additional Senior Civil Judge, Bhavnagar	Chief Judicial Magistrate and Additional Senior Civil Judge, Anand
59	Mr. Salimbadshah Ikbal Patel [GJ01096]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Umbergaon, District Valsad	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar
60	Mr. Rutvik Yogeshbhai Trivedi [GJ01101]	Full-Time Secretary, District Legal Services Authority, Amreli	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dholka, District Ahmedabad (Rural)

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
61	Mr. Dilip Bhagwandas Tiwari [GJ01109]	Full-Time Secretary, District Legal Services Authority, Bhavnagar	Judge Labour Court (SD), Bhavnagar
62	Mr. Anand Harshadbhai Trivedi [GJ01325]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajula, District Amreli	Spare services as Full-Time Secretary, District Legal Services Authority, Palanpur, District Banaskantha
63	Mr. Krushnakant Narendrakumar Dave [GJ01116]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jasdan, District Rajkot	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha
64	Mr. Kirtikumar Manojkumar Gohel [GJ01120]	Project Officer (GSLSA), Ahmedabad	Recommended as 15th Additional Chief Judicial Magistrate, Ahmedabad City
65	Ms. Smitababen Prakashchandra Patel [GJ01123]	2nd Addl. Judge Small Cause Court, Vadodara	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar
66	Mr. Virendra Shashikantbhai Dave [GJ01138]	Judge Small Cause Court, Ahmedabad	Judge Labour Court (SD), Ahmedabad
67	Mr. Hemantkumar Ravikiran Parmar [GJ01140]	Full-Time Secretary, District Legal Services Authority, Lunawada, District Mahisagar	Principal Senior Civil Judge, Lunavada, District Mahisagar
68	Mr. Kiritkumar Babubhai Vaghela [GJ01142]	20th Additional Chief Judicial Magistrate, Ahmedabad City	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
69	Mr. Rajeshkumar Chandubhai Sodhaparmar [GJ01158]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Vagra, District Bharuch	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Limbdi, District Surendranagar
70	Mr. Amar Dineshchandra Rao [GJ01480]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jambusar, District Bharuch	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Nakhatrana, District Kachchh
71	Mr. Kapil Ranglal Gohel [GJ01162]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Naliya, District Kachchh	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anjar, District Kachchh
72	Mr. Vishal Jagdishkumar Gadhavi [GJ01164]	Full-Time Secretary, District Legal Services Authority, Vadodara	Judge Labour Court (SD), Ahmedabad

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73	Ms. Paragi Krishankumar Vyas [GJ00643]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda, District Kheda
74	Mr. Malay Vibhakar Chokshi [GJ00831]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Shahera, District Panchmahals	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
75	Mr. Saurabh Bipinchandra Shah [GJ00946]	Judge Labour Court (SD), Surat	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana
76	Mr. Bharat Gangaram Popat [GJ01106]	Full-Time Secretary, District Legal Services Authority, Valsad	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad
77	Mr. Amjadkhan Chandkhan Malek [GJ01131]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari	Judge Labour Court (SD), Ahmedabad
78	Mrs. Mayuri Bhaskar Bhalia [GJ01476]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
79	Ms. Imtihana Mahammadsafi Shaikh [GJ01485]	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Prantij, District Sabarkantha
80	Dr. Bharti Govindbhai Rathod [GJ01481]	22th Additional Chief Judicial Magistrate, Ahmedabad City	Addl. Judge Small Cause Court, Surat
81	Mr. Savankumar Harsukhbhai Bamrotiya [GJ01478]	Full-Time Secretary, District Legal Services Authority, Porbandar	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Kheralu, District Mahesana
82	Mr. Bhikhu Suryakantbhai Rana [GJ01471]	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar
83	Mr. Bhaskarbhai Chandubhai Bhalia [GJ01469]	Addl. Judge Small Cause Court, Surat	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
84	Ms. Rehana Msafibhai Shaikh [GJ01474]	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar

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85	Mr. Iqbalahmed Ikhlahahmed Pathan [GJ00638]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vapi, District Valsad	Spare services as Full-Time Secretary, District Legal Services Authority, Patan
86	Mr. Maheshkumar Jayantidan Gadhavi [GJ00898]	Full-Time Secretary, District Legal Services Authority, Gandhinagar	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
87	Mr. Rohit Jivanbhai Parmar [GJ01003]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Idar, District Sabarkantha	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dabhoi, District Vadodara
88	Mr. Kamlesh Haribhai Shekha [GJ01156]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha	2nd Addl. Judge Small Cause Court, Vadodara
89	Mr. Vijaykumar Muljibhai Vankar [GJ01161]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Sami, District Patan	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
90	Mr. Sagarkumar Shantilal Prajapati [GJ01482]	Full-Time Secretary, District Legal Services Authority, Dahod	Additional Chief Judicial Magistrate (CBI Court No. 1), Ahmedabad (Rural)
91	Miss Rahisabanu Ahmedkhan Nagori [GJ00722]	Full-Time Secretary, District Legal Services Authority, Patan	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vapi, District Valsad
92	Mrs. Krishna Sudhir Khanna [GJ00884]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dabhoi, District Vadodara	19th Additional Chief Judicial Magistrate, Ahmedabad City
93	Mr. Keyur Kiritbhai Patel [GJ00950]	Full-Time Secretary, District Legal Services Authority, Palanpur, District Banaskantha	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha
94	Mr. Batukraj Mahendrakumar Gadhiya [GJ01176]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dholka, District Ahmedabad (Rural)	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
95	Mr. Dipeshkumar Madhusudan Champaneriya [GJ01177]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
96	Mr. Anurag Rajendraprasad Dwivedi [GJ01183]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Porbandar	Spare services as Full-Time Secretary, District Legal Services Authority, Porbandar
97	Mr. Ajaykumar Jitendrakumar Sanghavi [GJ01189]	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar
98	Mr. Rakeshkumar Vasantlal Soni [GJ01193]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Kheralu, District Mahesana	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Rajula, District Amreli
99	Mr. Maheshkumar Chimanlal Patel [GJ01199]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda, District Kheda	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Mundra, District Kachchh
100	Mr. Mohitkumar Kirtikumar Shah [GJ01208]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Bardoli, District Surat	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Halvad, District Morbi
101	Mr. Devang Chandravadan Raval [GJ01209]	30th Additional Chief Judicial Magistrate, Ahmedabad City	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jasdan, District Rajkot
102	Mr. Nikhil Chandrasen Jadhav [GJ01215]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda, District Kheda	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dediapada, District Narmada
103	Mr. Hardik Prafulchandra Raval [GJ01220]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Padra, District Vadodara	Spare services as Full-Time Secretary, District Legal Services Authority, Khambhaliya, District Devbhumi Dwarka
104	Mr. Mohammedyunus Abdulrehman Piprani [GJ01222]	33th Additional Chief Judicial Magistrate, Ahmedabad City	Recommended as Project Officer (GSLSA), Ahmedabad
105	Mr. Kalpesh Thavardas Gurnani [GJ01226]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Petlad, District Anand	Spare services as Full-Time Secretary, District Legal Services Authority, Lunawada, District Mahisagar
106	Mr. Sunil Lalitkumar Mehta [GJ01229]	Chief Judicial Magistrate and Additional Senior Civil Judge, Mahesana	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh

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107	Smt. Manisha Yogesh Swami [GJ01232]	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
108	Mr. Vipin Kumar Bansal [GJ01233]	35th Additional Chief Judicial Magistrate, Ahmedabad City	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dhoraji, District Rajkot
109	Mr. Miteshkumar Girdharbhai Vadi [GJ01239]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Naliya, District Kachchh
110	Mr. Tej Pratap Singh [GJ01247]	Judge Labour Court (SD), Bhavnagar	Spare services as Full-Time Secretary, District Legal Services Authority, Bhavnagar
111	Mr. Shaileshbhai Sadabhai Patel [GJ01254]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kalol, District Panchmahals	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar
112	Mr. Ankurkumar Rakeshchandra Soni [GJ01256]	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana
113	Mr. Sunil Waman Wagh [GJ01258]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dhoraji, District Rajkot	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda, District Kheda
114	Mr. Juzar Abbasbhai Rangwala [GJ00706]	Judge Labour Court (SD), Ahmedabad	16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
115	Mr. Kalpesh Kedarnath Trivedi [GJ00768]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana	Judge Labour Court (SD), Vadodara
116	Mr. Dilipgiri Jayantigiri Goswami [GJ00835]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Vagra, District Bharuch
117	Mr. Pushpendra Singh Rathore [GJ01134]	18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Chief Judicial Magistrate and Additional Senior Civil Judge, Modasa, District Arvali
118	Mr. Asif Mohhemmad Habib Memon [GJ01251]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bodeli, District Chhotaudepur	Chief Judicial Magistrate and Additional Senior Civil Judge, Chhotaudepur

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
119	Mr. Ketankumar Rameshchandra Trivedi [GJ01275]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mangrol, District Surat	16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
120	Mr. Krushnakant Govindbhai Patel [GJ01285]	Judge Labour Court (SD), Surat	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar
121	Mr. Dipenkumar Jyotindrabhai Doshi [GJ01288]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Savarkundla, District Amreli	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
122	Mr. Ketankumar Ashokbhai Dabhi [GJ01289]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhuj, District Kachchh	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
123	Mr. Hardik Dilipbhai Rajpura [GJ01291]	Judge Labour Court (SD), Surat	34th Additional Chief Judicial Magistrate, Ahmedabad City
124	Mr. Amit Kumar Singh [GJ01295]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad	Spare services as Full- Time Secretary, District Legal Services Authority, Valsad
125	Mr. Dilipkumar Vrajlal Savalia [GJ01298]	Judge Labour Court (SD), Jamnagar	Spare services as Full- Time Secretary, District Legal Services Authority, Vadodara
126	Mr. Sureshkumar Karshanbhai Solanki [GJ01299]	Chief Judicial Magistrate and Additional Senior Civil Judge, Vyara, District Tapi	18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
127	Mr. Jagdishchandra Jayantilal Jadav [GJ01302]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda	Spare services as Full- Time Secretary, District Legal Services Authority, Nadiad, District Kheda
128	Dr. Abhinav Mudgal [GJ01332]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Bardoli, District Surat
129	Smt. Chandni Yuvrajsinh Jadeja [GJ01345]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi	Spare services as Full- Time Secretary, District Legal Services Authority, Gandhinagar
130	Mr. Pradipkumar Bansilal Soni [GJ01347]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Talaja, District Bhavnagar

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
131	Mr. Bharatkumar Manmohanbhai Parmar [GJ01348]	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajula, District Amreli
132	Ms. Malvika Purohit [GJ01351]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Visnagar, District Mahesana
133	Mr. Aatmadeep Sharma [GJ01355]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha	19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
134	Dr. Stuti Dineshbhai Kapadia [GJ01356]	26th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Idar, District Sabarkantha
135	Dr. Ganga Dutt Sharma [GJ01360]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Visnagar, District Mahesana	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dabhoi, District Vadodara
136	Mr. Shri Kant Sharma [GJ01367]	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Jambusar, District Bharuch
137	Mr. Naresh Ramchandra Vadhvani [GJ01368]	Judge Labour Court (SD), Ahmedabad	Judge Small Cause Court, Ahmedabad
138	Mr. Ghanshyamsinh Chandrasinh Vaghela [GJ01373]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dahod	Spare services as Full-Time Secretary, District Legal Services Authority, Dahod
139	Mr. Ranveer Singh Rathore [GJ01374]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gondal, District Rajkot	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Deodar, District Banaskantha
140	Mr. Devangbhai Mukeshkumar Bavishi [GJ01380]	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	21th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
141	Mr. Hiren Jitendrabhai Vasavada [GJ01386]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Veraval, District Gir Somnath	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand
142	Dr. Lakshmi Nandwana [GJ01392]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Modasa, District Arvali	37th Additional Chief Judicial Magistrate, Ahmedabad City

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
143	Ms. Priya Dua [GJ01393]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar	22th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
144	Mr. Chirag Vamanrai Bhatt [GJ01395]	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	22th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
145	Mr. Miteshkumar Bharatkumar Mehta [GJ01396]	27th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana
146	Ms. Sudesh [GJ01400]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kalol, District Panchmahals
147	Mrs. Chunaity Rajkiran Vats [GJ01401]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kathor, District Surat
148	Mr. Subhashchandra Dinanath Tripathi [GJ01402]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anjar, District Kachchh	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Danta, District Banaskantha
149	Mr. Manthankumar Bhalchandra Purohit [GJ01411]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kadi, District Mahesana	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana
150	Mr. Chandravirsinh Krishnachandrasin Rathod [GJ01415]	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	2nd Addl. Judge Small Cause Court, Surat
151	Mr. Prakher Sharma [GJ01416]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kathor, District Surat	Spare services as Full-Time Secretary, District Legal Services Authority, Amreli
152	Mr. Ashvin Chhaganbhai Sakhiya [GJ01418]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vapi, District Valsad	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Deesa, District Banaskantha
153	Mr. Arun Soni [GJ01422]	Judge Labour Court (SD), Vadodara	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Idar, District Sabarkantha

[II]

Consequential Posting Effect within the same Court Establishment

Her Ladyship and Their Lordships are further pleased to pass the order of posting of following Judicial Officers working in the cadre of Senior Civil Judge:

Ahmedabad District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Mayurika Shivabhai Sutariya [GJ00846]	Principal Senior Civil Judge, Ahmedabad (Rural)	Chief Judicial Magistrate and Additional Senior Civil Judge, Ahmedabad (Rural)
2	Mr. Bipinkumar Narsinhbhai Patel [GJ00853]	Chief Judge, Small Cause Court, Ahmedabad	Judge Small Cause Court, Ahmedabad
3	Mr. Dipak Hasmukhbhai Khambhati [GJ00866]	Additional Chief Judicial Magistrate, Ahmedabad City	Chief Judicial Magistrate, Ahmedabad City
4	Mr. Naran Hardas Nandaniya [GJ00906]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
5	Mr. Jitesh Vishnuprasad Joshi [GJ00927]	4th Additional Chief Judicial Magistrate, Ahmedabad City	2nd Additional Chief Judicial Magistrate, Ahmedabad City
6	Mr. Dipakkumar Navinchandra Dharani [GJ01065]	14th Additional Chief Judicial Magistrate, Ahmedabad City	10th Additional Chief Judicial Magistrate, Ahmedabad City
7	Mr. Keyur Anilbhai Patel [GJ01075]	15th Additional Chief Judicial Magistrate, Ahmedabad City	11th Additional Chief Judicial Magistrate, Ahmedabad City
8	Mr. Tushar Hansraj Punjabi [GJ01076]	16th Additional Chief Judicial Magistrate, Ahmedabad City	12th Additional Chief Judicial Magistrate, Ahmedabad City
9	Mr. Harshit Dahyabhai Patel [GJ01082]	17th Additional Chief Judicial Magistrate, Ahmedabad City	13th Additional Chief Judicial Magistrate, Ahmedabad City
10	Mr. Kaushikkumar Desaiabhai Patel [GJ01093]	18th Additional Chief Judicial Magistrate, Ahmedabad City	14th Additional Chief Judicial Magistrate, Ahmedabad City
11	Mr. Niravkumar Biharibhai Patel [GJ01126]	19th Additional Chief Judicial Magistrate, Ahmedabad City	16th Additional Chief Judicial Magistrate, Ahmedabad City
12	Mr. Chiragkumar Rameshchandra Patel [GJ01136]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)

Ahmedabad District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
13	Mr. Nirmalsinh Arjunsinh Gadhavi [GJ01141]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
14	Mr. Dashrathsinh Jalamsinh Parmar [GJ01171]	21th Additional Chief Judicial Magistrate, Ahmedabad City	17th Additional Chief Judicial Magistrate, Ahmedabad City
15	Ms. Nirali Bhupendra Munshi [GJ00735]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dholka, District Ahmedabad (Rural)	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dholka, District Ahmedabad (Rural)
16	Mr. Ashwinkumar Parbatbhai Der [GJ00999]	23th Additional Chief Judicial Magistrate, Ahmedabad City	18th Additional Chief Judicial Magistrate, Ahmedabad City
17	Mr. Ankit Vishuprasad Patel [GJ01181]	24th Additional Chief Judicial Magistrate, Ahmedabad City	20th Additional Chief Judicial Magistrate, Ahmedabad City
18	Mr. Bhagvandas Ishvarlal Tarani [GJ01191]	25th Additional Chief Judicial Magistrate, Ahmedabad City	21th Additional Chief Judicial Magistrate, Ahmedabad City
19	Mr. Shivkumar Prabhudayal Kain [GJ01196]	26th Additional Chief Judicial Magistrate, Ahmedabad City	22th Additional Chief Judicial Magistrate, Ahmedabad City
20	Mr. Mohammadsaeed Mehmoodmiya Shaikh [GJ01200]	27th Additional Chief Judicial Magistrate, Ahmedabad City	23th Additional Chief Judicial Magistrate, Ahmedabad City
21	Mr. Kushan Manojkumar Vyas [GJ01201]	28th Additional Chief Judicial Magistrate, Ahmedabad City	24th Additional Chief Judicial Magistrate, Ahmedabad City
22	Mr. Hemalkumar Rajeshbhai Thakor [GJ01205]	29th Additional Chief Judicial Magistrate, Ahmedabad City	25th Additional Chief Judicial Magistrate, Ahmedabad City
23	Mr. Chaitanyakumar Gopaldas Desai [GJ01211]	31th Additional Chief Judicial Magistrate, Ahmedabad City	26th Additional Chief Judicial Magistrate, Ahmedabad City
24	Mr. Kutbuddin Hatimbhai Trunkwala [GJ01213]	32th Additional Chief Judicial Magistrate, Ahmedabad City	27th Additional Chief Judicial Magistrate, Ahmedabad City
25	Mr. Hardiv Kiritkumar Vachharajani [GJ01231]	34th Additional Chief Judicial Magistrate, Ahmedabad City	28th Additional Chief Judicial Magistrate, Ahmedabad City
26	Mrs. Dharmishtha Ravi Thakur [GJ01241]	36th Additional Chief Judicial Magistrate, Ahmedabad City	29th Additional Chief Judicial Magistrate, Ahmedabad City
27	Mr. Hitesh Tansukhray Dholakiya [GJ01243]	37th Additional Chief Judicial Magistrate, Ahmedabad City	30th Additional Chief Judicial Magistrate, Ahmedabad City

Ahmedabad District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
28	Dr. Rakesh Pariyani [GJ01252]	38th Additional Chief Judicial Magistrate, Ahmedabad City	31th Additional Chief Judicial Magistrate, Ahmedabad City
29	Mr. Mukesh Vinodray Pandya [GJ01253]	39th Additional Chief Judicial Magistrate, Ahmedabad City	32th Additional Chief Judicial Magistrate, Ahmedabad City
30	Mr. Nirav Narendrabhai Raval [GJ01257]	40th Additional Chief Judicial Magistrate, Ahmedabad City	33th Additional Chief Judicial Magistrate, Ahmedabad City
31	Mr. Dhirendrakumar Bhagubhai Patel [GJ01245]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
32	Mr. Gulab Tabhabhai Solanki [GJ01292]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
33	Mr. Ravikumar Shyamlal Taheliyani [GJ01346]	41th Additional Chief Judicial Magistrate, Ahmedabad City	35th Additional Chief Judicial Magistrate, Ahmedabad City
34	Mr. Nitin Ashok Kulkarni [GJ01389]	42th Additional Chief Judicial Magistrate, Ahmedabad City	36th Additional Chief Judicial Magistrate, Ahmedabad City
35	Mrs. Swati Nitin Kulkarni [GJ01394]	43th Additional Chief Judicial Magistrate, Ahmedabad City	38th Additional Chief Judicial Magistrate, Ahmedabad City
36	Dr. Purvi Kaushikbhai Pandya [GJ01398]	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural)
37	Mr. Vipulkumar Vasudev Joshi [GJ01403]	44th Additional Chief Judicial Magistrate, Ahmedabad City	39th Additional Chief Judicial Magistrate, Ahmedabad City

Amreli District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Maskurullahkhan Firozkhan Pathan [GJ01236]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Savarkundla, District Amreli	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Savarkundla, District Amreli

Anand District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Alarakha Alibhai Runza [GJ01150]	Chief Judicial Magistrate and Additional Senior Civil Judge, Anand	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand
2	Mr. Darshan Jivabhai Prajapati [GJ00882]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand
3	Mr. Arun Jyotish Vasu [GJ01397]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Petlad, District Anand	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Petlad, District Anand

Banaskantha District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Palak Bipinchandra Patel [GJ01111]	Chief Judicial Magistrate and Additional Senior Civil Judge, Palanpur, District Banaskantha	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha
2	Mr. Akbarali Fakhrealam Ansari [GJ01264]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha
3	Mr. Sandipkumar Jagdishbhai Thakkar [GJ01277]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha
4	Mr. Amit Rameshchandra Trivedi [GJ01366]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Palanpur, District Banaskantha

Bhavnagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Mayurkumar Dhruvkumar Brahmbhatt [GJ01008]	Principal Senior Civil Judge, Bhavnagar	2nd Chief Judicial Magistrate and Additional Senior Civil Judge, Bhavnagar
2	Mr. Jitendrakumar Prabhudas Prajapati [GJ01121]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar

Bhavnagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
3	Ms. Yogini Bhikhabhai Patel [GJ01223]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhavnagar

Chhotaudepur District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Altafali Hatimali Makrani [GJ01137]	Chief Judicial Magistrate and Additional Senior Civil Judge, Chhotaudepur	Principal Senior Civil Judge, Chhotaudepur

Gandhinagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Rajesh Kantilal Pandya [GJ00669]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar
2	Mr. Rahul Agarwal [GJ01341]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar

Jamnagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Bhadresh Hasmukhlal Gandhi [GJ00957]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar	Chief Judicial Magistrate and Additional Senior Civil Judge, Jamnagar
2	Mr. Bhaskarkumar Rameshwarprasad Dave [GJ01073]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar

Junagadh District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Fredy Farokh Bardoliwala [GJ01286]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh

Kachchh District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Atul Mohanbhai Vasava [GJ01117]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh
2	Mr. Asif Abidhusain Kheradawala [GJ01282]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anjar, District Kachchh	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anjar, District Kachchh
3	Mr. Rahul Satishbhai Singal [GJ01410]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhuj, District Kachchh	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bhuj, District Kachchh
4	Mr. Manish Kumar Rai [GJ01420]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhidham, District Kachchh

Kheda District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mrs. Neha Tanmay Karia [GJ01333]	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda
2	Mr. Ashok Gokalbhai Malani [GJ01387]	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Nadiad, District Kheda

Mahesana District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Chetankumar Ramanlal Modi [GJ01491]	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Visnagar, District Mahesana	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Visnagar, District Mahesana
2	Ms. Parshavika Madhusudanbhai Patel [GJ01267]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana

Mahesana District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
3	Mr. Nitinkumar Kasturlal Makwana [GJ01412]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana

Morbi District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Jitendrakumar Jayantilal Joshi [GJ01271]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi
2	Mr. Jaimin Jasvantkumar Gadhavi [GJ01344]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Morbi

Navsari District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Sunilkumar Pranshankar Dave [GJ01390]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Chikhli, District Navsari	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Chikhli, District Navsari

Panchmahal District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Kirtisinh Pradhanji Thakor [GJ01168]	Chief Judicial Magistrate and Additional Senior Civil Judge, Godhra, District Panchmahals	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Godhra, District Panchmahals
2	Mr. Dhavalkumar Chandrakant Gohil [GJ01240]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Godhra, District Panchmahals	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Godhra, District Panchmahals

Rajkot District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Parag Mahendrabhai Shah [GJ00926]	Chief Judicial Magistrate and Additional Senior Civil Judge, Rajkot	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot

Rajkot District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
2	Mr. Vinaykumar Dasarathlal Modh [GJ01033]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
3	Mr. Bipinbhai Naranbhai Shrivastav [GJ01102]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
4	Mr. Jaimin Ashokbhai Patel [GJ01113]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
5	Mr. Bakulbhai Vijaysinh Vasava [GJ01127]	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
6	Mr. Rajeshkumar Ramanlal Mistry [GJ01169]	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
7	Mr. Girishbhai Parsottambhai Bhoi [GJ00987]	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
8	Mr. Janmejy Dushyantbhai Padhya [GJ01068]	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
9	Mr. Vimleshkumar Devendraprasad Vyas [GJ01246]	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
10	Mr. Ranjit Taljaji Rabari [GJ01489]	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
11	Mr. Harish Hanumanprasad Gupta [GJ01182]	15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
12	Mr. Mohamedmaksud Mohamediqbal Shaikh [GJ01294]	16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
13	Mr. Sohel Anwarmiya Shaikh [GJ01340]	17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	20th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot
14	Mr. Deepesh Mittal [GJ01379]	18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot	21th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot

Sabarkantha District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Jyotsnaben Vinubhai Parmar [GJ01021]	Chief Judicial Magistrate and Additional Senior Civil Judge, Himatnagar, District Sabarkantha	Principal Senior Civil Judge, Himatnagar, District Sabarkantha
2	Mr. Amit Bipinchandra Mamtora [GJ01059]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha	Chief Judicial Magistrate and Additional Senior Civil Judge, Himatnagar, District Sabarkantha
3	Mr. Changiz Maswar Rathod [GJ01238]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha
4	Mr. Priyam B Bohra [GJ01296]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Himatnagar, District Sabarkantha

Surat District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Rajesh Mohanbhai Kalotra [GJ01035]	Chief Judicial Magistrate and Additional Senior Civil Judge, Surat	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
2	Mr. Manish Valjibhai Chauhan [GJ01015]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
3	Mr. Sagar Satishkumar Parikh [GJ01135]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
4	Mr. Anilbhai Nanalal Gajjar [GJ01166]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
5	Mr. Dinesh Kishanchand Nathani [GJ01070]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
6	Mr. Parvezhusen Sabirhusen Sindhi [GJ00982]	7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
7	Mr. Shailesh Nuruddinbhai Punjani [GJ01050]	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat

Surat District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
8	Ms. Sheetal Venkateson Mudaliar [GJ01217]	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
9	Mr. Hardik Anilbhai Barad [GJ01234]	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
10	Mr. Harshadkumar Ramanbhai Patel [GJ01297]	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
11	Mr. Jitendra Singh [GJ01406]	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	20th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat
12	Mr. Brijendra Chandra Tripathi [GJ01423]	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat	21th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat

Surendranagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Truptiben Amrutlal Bhadja [GJ01399]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surendranagar

Vadodara District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Mahavirsinh Rajendrasinh Zala [GJ00954]	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
2	Mr. Dharendra Jagroopsinh Rajput [GJ00958]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
3	Mr. Bharatsinh Prabhatsinh Mahida [GJ01122]	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
4	Mr. Pruthviraj Kailashdan Gadhvi [GJ01487]	12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara

Vadodara District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
5	Mr. Yogeshkumar Rajeshkumar Agrawal [GJ00975]	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
6	Mr. Mahamadrail Hamidbhai Padhiyar [GJ01145]	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
7	Mr. Ravindragiri Babugiri Gosai [GJ01479]	15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
8	Mr. Jayeshkumar Mulaji Solanki [GJ01157]	16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
9	Mr. Iftekharhusain Siddiqhusain Saiyed [GJ01210]	17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
10	Mr. Shaileshkumar Ganpatlal Parmar [GJ01146]	19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
11	Mr. Sanjaykumar Mahendrakumar Mishra [GJ01248]	20th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
12	Mr. Jinal Vinaykumar Shah [GJ01274]	21th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
13	Mr. Pragneshkumar Babubhai Patel [GJ01278]	22th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
14	Mr. Alpeshkumar Ganpatbhai Dodia [GJ01293]	23th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
15	Mr. Dineshkumar Motilal Singhal [GJ01303]	24th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara
16	Mr. Sunil Kumar Sharma [GJ01349]	25th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara	20th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara

Valsad District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Meetaben Dilipkumar Seta [GJ00649]	3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad	4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad
2	Mr. Sanjeev Kumar [GJ01221]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Umbergaon, District Valsad	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Umbergaon, District Valsad
3	Mr. Amitkumar Keshavlal Dabhi [GJ01280]	2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Umbergaon, District Valsad	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Umbergaon, District Valsad



By order of the Hon'ble the Chief Justice
and the Hon'ble Judges of
The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:07/05/2026

(Sanjay D. Suthar)
Registrar General

Note:

1. The effective date of taking charge of the new assignment by all the concerned Judicial Officers shall be **18-05-2026**.

2. As per instruction contained in Part-3 (2) of Schedule-1, appended to Government General Administration Department Resolution No. TRF-1098-1432-GH-2, dated 25-11-2005, Sr. 71 & 126 at Part-I of this Notification shall not be entitled for T.A./D.A.

No.A.0705(II)/2026 [13]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The President, Industrial Court, Ahmedabad.
6. The Chief Judicial Magistrate Ahmedabad City.
7. The Chief Judge Small Cause Court, Ahmedabad.
8. The Treasury Officers concerned.
9. The Judicial Officer concerned.
10. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:07/05/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.